

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Special Bench (Video Conference)**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)  
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 02.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA No. 590, 718/2020, IA No. 84/2021 &amp; MA (CA)/2/2022 in CP No. 198/241/HDB/2020</b>
<b>NAME OF THE COMPANY</b>	<b>Feno Plast Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Haridas Kishen</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Feno Plast Ltd</b>
<b>UNDER SECTION</b>	<b>241</b>

**ORDER**

No representation for the Petitioner.

Learned counsel for the respondent alone appeared.

It is stated that the parties have settled the matter and hence for filing settlement memo or for hearing, the matter is adjourned to 19.12.2022.

Sd/-  
**MEMBER TECHNICAL**

Sd/-  
**MEMBER JUDICIAL**